

Fault in underground water pipeline in Dwarka

2467. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is hardly any water flow of potable water in many DDA HIG/MIG flats which are located in the back row of Sector-13, Pocket-B, Dwarka, PH-II (Metro View Apartment);

(b) whether there is also some fault in underground water pipeline of Looping System through which water supply is made to flats;

(c) the steps taken to identify the problem and rectify it, and also to augment the supply of water;

(d) whether residents have approached the concerned officials many times and submitted representations in this regard; and

(e) the steps being taken to overcome the hardship being faced by the public?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) DDA has informed that it is not true that there is hardly any water flow of potable water in many DDA HIG/MIG Flats, which are located in the back row of Sector-13, Pocket-B, Dwarka Phase-II (Metro View Apartment). However, instances have been brought to the notice of DDA where household at back lanes get only 25-30 minutes supply against 1 hour 30 minutes supply from the source.

(b) DDA has also informed that the water supply line in Pocket-B, Sector-13 has been laid as per the approved scheme from Delhi Jal Board (DJB) and there is no fault in the underground water pipeline.

(c) Due to short supply of DIB water in Dwarka *i.e.* 3.5 Million Gallons per Day (MGD) against the demand of 8.0 MGD, the water received in the Under Ground Reservoir (UGR) water available in this pocket is insufficient to supply at a reasonable pressure. To rectify this problem, the water is augmented through tankers so that minimum requirement of water is made available even to the back row of flats of this pocket.

(d) DDA has further informed that the residents have represented a few times on the problem of inadequate water supply. Hardships being faced by the residents of this pocket have been overcome by adding additional quantity of water in UGR by increasing number of tankers as per requirement.

Violation of reservation rules by CPWD in promotions

2468. SHRI PRAMOD KUREEL: Will the Minister of URBAN DEVELOPMENT be pleased to state: